[4 August, 2006]

Centres in the identified CGHS dispensaries on fixed days of the week and beneficiaries can have consultations with them with prior appointments.

Due to overload of work in the hospitals, it has not been feasible to devise the system of specialists consultation through slotted appointments.

Misuse of CGHS facility

*190. SHRI M.V. MYSURA REDDY: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) whether it has come to the knowledge of Government that there is a rampant misuse and abuse of the facility provided to the beneficiaries of CGHS Scheme to get themselves treated from the privately run hospitals recognized by the Central Government; and

(b) if so, the steps Government propose to take to minimize or elimi-nate misuse and abuse of this facility?

THE MINISTER OF HEALTH AND FAMILY WELFARE (DR. ANBUMANI RAMDOSS): (a) and (b) No, Sir. There are no specific complaints of misuse or abuse of the facility provided to the beneficiaries of CGHS to get themselves treated from the privately run hospitals recognized by the CGHS. There are laid down procedures according to which the beneficiaries are referred to private hospitals.

Preparedness for Locust Invasion

*191. SHRI RAVULA CHANDRA SEKAR REDDY: Will the Minister of AGRICULTURE be pleased to state:

(a) whether Government have informed the FAO that it was prepared for a possible locust invasion;

(b) if so, the details thereof; and

(c) the present position thereof?

THE MINISTER OF AGRICULTURE (SHRI SHARAD PAWAR): (a) to (c) A contingency plan is in place to deal with any locust eventuality. The contingency plan focuses on regular survey and surveillance in the

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